

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-242/2010/25431A

From :- Shri Gautam Baruah,  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Mridul Kumar Kalita,  
District & Sessions Judge,  
Nagaon.

Dated, Guwahati the 28<sup>th</sup> July, 2020.

Sub: **Casual leave with station leave permission.**

Ref:- Your Letter No. DJN/5536, dtd. 22.07.2020

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave for three days on 03.08.2020 , 04.08.2020 and 05.08.2020 along with station leave permission, with your official vehicle, at your own cost, w.e.f. the evening of 01.08.2020 till the evening of 05.08.2020, has been granted, subject to adherence to lockdown protocols.

Further, the Addl. District & Sessions Judge, FTC, Nagaon, in her absence, the next senior most Judicial officer will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-242/2010/25441A, dated 28-7-2020  
Copy to:-

- ✓ 1. The Project Manager, Gauhati High Court.

  
**REGISTRAR (VIGILANCE)**

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